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## \*ESSENTIAL COMMODITIES (PROCUREMENT AND DISTRIBUTION) BILL

STATE OF STATE

[English]

SHRI R.P. DAS (Krishnagar): I beg to move for leave to introduce a Bill to ensure equitable distribution of essential commodities at a fair price through centralised procurement.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to ensure equitable distribution of essential commodities at a fair price through centralised procurement."

The motion was adopted.

SHRI K.P. DAS: I introduce the Bill.

\*SPECIAL EDUCATIONAL
FACILITIES (FOR CHILDREN OF
ECONOMICALLY BACKWARD
PARENTS) BILL

[English]

SHRI R.P. DAS (Krishnagar): I beg to move for leave to introduce a Bill to provide for special educational facilities to childern of economically backward parents.

MR. DEPUTY SPEKER: The question is:

"That leave be granted to introduce a Bill to provide for special educational facilities to children of economically backward parents."

The motion was adopted.

SHRI R.P. DAS : I introduce the Bill.

\*FIXATION AND REGULATION OF WAGES OF HARD COKE OVEN AND CERAMIC INDUSTRIES EMPLOYEES BILL

[Translation]

SHRI YOGESHWAR PRASAD
YOGESH (Chatra): I beg to move for
leave to introduce a Bill to provide for the
fixation and regulation of wages of persons
employed in hard coke oven and ceramic
industries.

[English]

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to prowide for the fixation and regulation of wages of persons employed in hard coke oven and ceramic industries."

The motion was adopted.

[Translation]

SHRI YOGESHWAR PRASAD YOGESH: I introduce the Bill.

\*SETTING UP OF A SUPER THERMAL POWER STATION AT BALUMATH BILL

[Translation]

SHRI YOGESHWAR PRASAD YOGESH (Chatra): I beg to move for leave to introduce a Bill to provide for the setting up of a super thermal power station at Balumath in Palamau District of Bihar.

[English]

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a
Bill to provide for the setting up of
a super thermal power station at.

<sup>\*</sup>Published in the Gazette of India extra-ordinary Pt-II, Section 2, dated 22-11-85.

### [Mr. Deputy Speaker]

Balumath in Palmau District of Bihar."

The motion was adopted.

[Translation]

SHRI YOGESHWAR PRASAD YOGESH: I introduce the Bill.

# \*CONSTITUTION (AMENDMENT) BILL

(Amendment of Article 311)

[Translation]

SHRI C. JANGA REDDY (Hanam-konda): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

[English]

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI C. JANGA REDDY: I introduce the Bill.

## \*CONSTITUTION (AMENDMENT) BILL

(Substitution of new article for article 371)

[English]

SHRI HUSSAIN DALWAI (Ratnagiri):
I beg to move for leave to introduce a Bill
further to amend the Constitution of
India.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a

Bill further to amend the Constitu-

Const. (Amdt.) Bill

The motion was adopted.

SHRI HUSSAIN DALWAI: I introduce the Bill.

#### \*FREEDOM OF RELIGION BILL

[English]

SHRI S.M. BHATTAM (Visakhapatnam): I beg to move for leave to introduce a Bill to provide for prohibition on conversion from one religion to another by the use of force or inducement or by fraudulent means and for matters incidental thereto.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for prohibition on conversion from one religion to another by the use of force or inducement or by fraudulent means and for matters incidental thereto."

The motion was adopted.

SHRI S.M. BHATTAM: I introduce the Bill.

# \*CONSTITUTION (AMENDMENT) BILL

(Amendment of Articles 84, 102; etc.)

[English]

SHRI HUSSAIN DALWAI (Ratnagiri): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a

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